

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 3771
ANSWERED ON 09.08.2018

CONSTRUCTION OF PANCHESHWAR DAM

3771. SHRI SISIR KUMAR ADHIKARI

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government proposes to construct Pancheshwar dam on river Sarada of the country which is known as Mahakali river in Nepal and if so, the details thereof;
- (b) whether the Government has received any report from expert appraisal committee on its impact on environment and technical feasibility of the same and if so, the details thereof;
- (c) whether the Government has sought for views from Nepal in the matter; and
- (d) if so, the details thereof and the terms of references on water sharing and conditions of project with the counterpart in construction of the said mega-hydro project?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) As per provisions of the “Mahakali Treaty” signed by the Governments of India and Nepal for integrated development of the Mahakali River (known as Sarada in India) in 1996, Pancheshwar Multipurpose Project is to be constructed on a stretch of the Mahakali River where it forms the boundary between the two countries. Pancheshwar Development Authority (PDA) has been set up jointly by India and Nepal with Head Quarter at Mahendranagar in Nepal for execution & operation of the Pancheshwar Multipurpose Project on river Sarada. A draft Detailed Project Report (DPR) of Pancheshwar Multipurpose Project has been prepared by M/s WAPCOS Limited.

(b), (c) & (d) The project was considered twice by Expert Appraisal Committee (EAC) for River Valley & Hydroelectric Projects of Ministry of Environment, Forests and Climate Change on 24.10.2017 and 5.12.2017 as per EIA Notification, 2006 for Indian portion of the project. The draft DPR is with the two Governments for finalization through a mechanism of Team of Experts/ Officials constituted by both, India and Nepal. The terms of reference on water sharing and conditions of the project are as per provisions under the Mahakali Treaty of 1996 between the two countries, and the notification of Pancheshwar Development Authority.
